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PROCEEDINGS OF THE DISTRICT JUDGE, KALPETTA, WAYANAD

Present:- A.Haris, District Judge, Kalpetta

Sub:- Establishment – Civil Judicial District, Kalpetta – Filling up the vacancies of Process Servers existing in the Civil Judicial Wing of Kalpetta Judicial District – Consequent promotions, transfer and postings – Orders issued.

- Read:-
1. Order No.A1-3942/2020 dated 05.08.2020 of the District Judge, Kalpetta.
 2. Order No.A1-3876/2020 dated 30.07.2020 of the District Judge, Kalpetta.
 3. Request for transfer dated 25.06.2019 put in by Sri.Vimal Rosh.K.B, Process Server, District Court, Kalpetta.
 4. Request for transfer dated 06.08.2020 put in by Smt.Neethu.P.R Court Keeper, Munsiff-Magistrate's Court, Kalpetta.

ORDER No. A1-3942/2020(1)

DATED: 12.08.2020

On filling up the vacancies of Process Servers existing in this Civil Judicial Wing of Kalpetta Judicial District, the following orders of promotion, transfer and postings are hereby issued.

1. Sri.Vimal Rosh.K.B, Process Server, District Court, Kalpetta is transferred and posted as such in the Sub Court, Sulthanbathery in the existing vacancy.
2. Smt.Pushpa.E.A., Duffadar, District Court, Kalpetta is promoted to the category of Process Server and posted as such in the District Court, Kalpetta vice Sl.No.1.
3. Smt.Asha.A.T., Court Keeper, Munsiff-Magistrate's Court, Sulthanbathery is promoted to the category of Process Server and posted as such in the District Court, Kalpetta in the existing vacancy.
4. Smt.Neethu.P.R., Court Keeper, Munsiff-Magistrate's Court, Kalpetta is transferred and posted as such in the Munsiff-Magistrate's Court, Sulthanbathery vice Sl. No.3.
5. Smt.Arifa Chemban, Office Attendant Gr.I, Special Court for the trial of offences under SC/ST (PoA) Act cases, Mananthavady is promoted to the category of Court Keeper/Duffadar and posted as Duffadar in the District Court, Kalpetta vice Sl.No.2.

6. Smt.Sunitha.O.V., Office Attendant Gr.I, Motor Accidents Claims Tribunal, Kalpetta ^{is} may be promoted to the category of Court Keeper/Duffadar and posted as Court Keeper in the Munsiff-Magistrate's Court, Kalpetta vice Sl.No.4.

Sl.No.1 and 4 are not eligible for joining time since their transfer is on request.

Sd/-
DISTRICT JUDGE

To

True Copy/Forwarded/ By Order

1. The Registrar (Subordinate Judiciary),
Honourable High Court of Kerala,
Ernakulam, Kochi - 682 031 (with C/L).
2. The Special Judge, Special Court for the trial of
offences under SC/ST (PoA) Act cases, Mananthavady.
3. The Motor Accidents Claims Tribunal, Kalpetta.
4. The Sub Judge, Sulthanbathery.
5. The Munsiff-Magistrate, Sulthanbathery.
6. The Munsiff-Magistrate, Kalpetta
7. The persons concerned.
8. Sections B2/B3/Central Nazir, District Court, Kalpetta.
9. The proceedings file.
10. The file.


SHERISTADAR
9/9/2017

Copy to:-

The Secretary, KCJSO, Wayanad.

